

HIGH COURT OF SIKKIM
GANGTOK

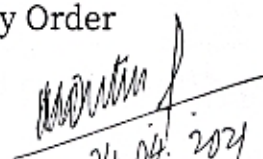
No. 04/Confdl/HCS

Dated: 24.04.2021

CIRCULAR

In view of rapid increase of COVID-19 cases in the State of Sikkim and considering the guidelines issued by the Government of Sikkim vide Order No. 10/Home/2021 dated 22nd April 2021 for surveillance, prevention and containment of COVID-19 cases in the State, Hon'ble the Chief Justice has been pleased to direct that the High Court of Sikkim and all the Subordinate Courts of the State shall function with 50% staff attendance w.e.f. 26th April 2021, until further orders.

By Order


24.04.2021

(K.W. Bhutia)

REGISTRAR GENERAL

24.04.2021